

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*(Through web-based Video Conferencing Platform)*

**ITEM No. 01**  
**CP (IB) No.35/BB/2022**

**IN THE MATTER OF:**

M/s. Uttam Industrial Engineering Pvt. Ltd. ... Petitioner  
Vs.  
M/s. Shree Basaveshwar Sugars Ltd. ... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 10.03.2023**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. PRASANTA KUMAR MOHANTY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT (Through Video Conferencing):**

For the Petitioner : Ms. Lekha Chandrasekhar, Adv.

**ORDER**

1. Heard Ms. Lekha Chandrasekhar, Ld. Counsel for the Petitioner. None appears for the Respondent.
2. List the case on **27.03.2023**.

**Sd/-**

**PRASANTA KUMAR MOHANTY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**

**T. KRISHNAVALLI**  
**MEMBER (JUDICIAL)**